

**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, EAST DISTRICT,  
KARKARDOOMA COURTS COMPLEX, DELHI**

**ORDER**

The following transfer and posting orders are hereby made with immediate effect:

Sl. No.	Name, Desig. & E. C.	From	To
1	Sh. Akshay Garg, SJA EC: 12559/98969404	SJA, District Court Judges Library, East District, KKD, Delhi	Incharge, Building Maintenance Committee Cell, East District, KKD, Delhi
2	Sh. Arijit Chakraborty JA, EC: 68360013	JA/Incharge, Secretariat Office/ Administration/ Committees, East District, KKD, Delhi	JA/Incharge, Administration Branch - I, II & III, East District, KKD, Delhi
3	Sh. Chandan Singh Negi, SJA EC: 71060091	SJA/Incharge, Pool Car Section, Facilitation Centre, Bail & Filing Section and CMM Office, East District, KKD, Delhi	Incharge, General Branch, Disaster Management Cell and Lawyer's Chamber Allotment Cell, East District, KKD, Delhi
4	Sh. Umesh Chand Sharma, SJA EC: 63801255	SJA/Incharge, Hindi Section, East District, KKD, Delhi	Incharge, Hindi Section, R&I Branch including Circulars & Jail Dak and Leave Section, East District, KKD, Delhi
5	Sh. Brij Bhushan Sharma, SJA EC: 95085141	SJA/Incharge, All Record Rooms, Digitization Cell, General Branch and Litigation Branch, East District, KKD, Delhi	Incharge, All Record Rooms and Digitization Cell, East District, KKD, Delhi
6	Ms. Sunita Rani, SJA EC: 13419	SJA/Incharge, Vigilance Branch, East District, KKD, Delhi	Incharge, Vigilance Branch, Litigation Branch and Judicial Branch, East District, KKD, Delhi
7	Sh. Umesh Kumar, SJA EC: 74915208/13375	SJA, Video Conferencing, East District, KKD, Delhi	Incharge, Pool Car Section and Bail & Filing Section, East District, KKD, Delhi
8	Sh. Anil Kumar, SJA EC: 68505092	SJA, Nazarat Branch, East District, KKD, Delhi	Incharge, CMM Office and Facilitation Centre, East District, KKD, Delhi
9	Sh. M. M. Rattan, SJA EC: 87072664	SJA/Incharge, Cash Branch, East District, KKD, Delhi	Incharge, Stationery Branch and Purchase Cell, East District, KKD, Delhi
10	Sh. Chandra Mohan, SJA EC: 15187295	SJA, CMM Office, East District, KKD, Delhi	SJA/Incharge Video Conferencing, East District, KKD, Delhi
11	Sh. Mukesh Kumar, SJA EC: 2344	SJA, Vulnerable Witness Deposition Complex, East District, KKD, Delhi	Incharge, Vulnerable Witness Deposition Complex, East District, KKD, Delhi

*[Handwritten Signature]*  
20/12/23

12	Sh. Parveen Kr. Sharma, SJA EC: 2437	SJA/Incharge, Computer Branch, East District, KKD, Delhi	Incharge, Computer Branch and Security Cell, East District, KKD, Delhi
13	Sh. Bijender Singh, Civil Nazir EC: 34488557	Incharge, Nazarat Branch, East District, KKD Courts, Delhi	Civil Nazir in the Court of Sh. Mayank Mittal, ACJ/CCJ/ARC, East District, KKD Courts, Delhi
14	Sh. Narayan Singh Bisht, Civil Nazir EC: 907598	Civil Nazir in the Court of Sh. Mayank Mittal, ACJ/CCJ/ ARC, East District, KKD Courts, Delhi	Incharge, Nazarat Branch, East District, KKD Courts, Delhi

- Note:**
1. Cash Branch, East District, KKD, Delhi will work under the supervision of Accounts Officer/DDO, East District, KKD, Delhi.
  2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

*[Handwritten Signature]*  
29/3/23

(SANJAY GARG-I)  
Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi

No. 3354-63 /Admn.II/(East)/KKD/Delhi2023

Dated, Delhi: 29/03/2023

**Copy forwarded for information & necessary action to:**

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Principal District & Sessions Judge, North-East District, KKD, Delhi
3. The Principal District & Sessions Judge, Shahdara District, KKD, Delhi
4. The Officer Incharges concerned, East District, KKD, Delhi
5. The Accounts Officer/DDO, East District, KKD, Delhi
6. The Administrative Officer (Judl.)/Incharge, Admn. Branch, East District, KKD, Delhi
7. The Officials concerned for immediate compliance.
8. For uploading on LAYERS
9. The Dealing Assistant, Website Committee, KKD/Tis Hazari Courts, Delhi.
10. The PS to undersigned.

*[Handwritten Signature]*  
29/3/23

Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi